

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:2290
ANSWERED ON:11.03.2010
RAILWAY LAND IN BIHAR AND JHARKHAND
Kumar Shri Kaushalendra

Will the Minister of RAILWAYS be pleased to state:

- (a) the details of railway land leased out, occupied illegally and lying unutilised in Bihar and Jharkhand alongwith the revenue generated through lease; and
- (b) the steps taken by the Railways to get this land under its utilisation?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF RAILWAYS (SHRI K.H. MUNIYAPPA)

- (a) to (b): Information is being collected and will be laid on the Table of the Sabha.